

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

13. C.P.(IB)-1210(MB)/2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 10.07.2024**

NAME OF THE PARTIES:- **Nagarwalla Engineering Company Private
limited**
V/s
**M/S Omkar Realtors & Developers Private
limited**

Section: U/s 9 of Insolvency and Bankruptcy Code, 2016

ORDER

CP(IB) 1210(MB)2023

Present:- Counsel, Rohit Gupta a/w Namrata Jain and Avan Ardeohir appeared for
the Operational Creditor through VC.

Counsel, Sonali Jain appeared for the Corporate Debtor through VC.

Counsel appearing for the Corporate Debtor seeks time to argue the matter on the
ground that the matter is likely to be settled. At request of the Counsel for the Corporate
Debtor list this matter for final hearing on **01.08.2024**. No further adjournment shall be
granted.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)